

[Dr. Chandra Sekhar Tripathi]

ing all these difficulties when they sell their sugarcane, the mill owners do not pay the price of their produce in time. It is often seen that the mill owners do not pay the price of sugarcane even after two years and the farmers are forced to sell their sugarcane slips to the middlemen for the maintenance of their families. In this way lakhs of farmers are exploited every year by these brokers and capitalists.

In view of the poverty of the farmers and the difficulties being faced by them, I would like to request the Central Government to make statutory arrangements immediately for ensuring prompt payment of price of their sugarcanes sold to mills so that the farmers may get themselves rid of unnecessary troubles, exploitation and inconveniences.

[English]

DR. DATTA SAMANT (Bombay South Central) : The following subject may please be included in next week's agenda.

Bombay appears to be rich city and whosoever visits it forms the opinion after visiting Bombay. It is true that certain localities like Port area, Cuff Parade, Malabar Hills where very rich people stay gives this impression ; but it is not the true picture of Bombay. Out of one crore population, about fifty five lakhs are staying in hutments, fifteen lakhs in old dilapidated buildings and a few lakhs are earning a pitiable wage below Rs. 500. All these hutments can be reconstructed by giving loans to the habitants. Repair of old buildings in Central Bombay is a big task. In these buildings poor textile workers have been staying for generations. Subsidies should be given for the reconstruction of their houses. Union Government has given only one hundred crores for five years for the purpose and it is not sufficient for development of Bombay.

People of Bombay are contributing about Rs. 2500 crores to Union Government every year by paying taxes. Recent rise in Railway Budget and Postal and Telecommunication rates will put a further burden on the people of Bombay and will contribute maximum amount to the coun-

try. I, therefore, appeal to the Government to give at least rupees five hundred crores for development of Bombay.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : I have noted the submissions by the Hon. Members and we will consider them.

12.22 hrs.

JOINT COMMITTEE ON THE BILL TO CONSOLIDATE AND AMEND THE LAW RELATING TO RAILWAYS

[English]

Motion re : Appointment of a Member to the Committee

SHRI ARVIND NETAM (Kanker) : I beg to move the following :

"That this House do appoint Shri Jagdish Awasthi to the Joint Committee on the Bill to consolidate and amend the law relating to Railways, vice Shri Jaideep Singh died."

MR. DEPUTY SPEAKER : The question is :

"That this House do appoint Shri Jagdish Awasthi to the Joint Committee on the Bill to consolidate and amend the law relating to Railways, vice Shri Jaideep Singh died."

*The motion was adopted.*

12.23 hrs.

MOTION OF THANKS ON THE PRESIDENT'S ADDRESS—Contd.

[English]

MR. DEPUTY SPEAKER : The House will now take up further consideration of